

ITEM NO.22

REGISTRAR COURT

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 17267/2024

RINA RANI MALLICK

Petitioner(s)

VERSUS

SUSIM KANTI MOHANTY & ANR.

Respondent(s)

Date : 19-03-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr Chitta Ranjan Mishra, Adv.
Mr Priyanshu Maheshwari, Adv.
Mr. Shakti Kanta Pattanaik, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on both the respondents but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ